DR. MANOHAR JOSHI: You don't add whatever he says. ... (Interruptions)....

SHRI SUSHILKUMAR SHINDE: He said that he would look into the problem. A legal problem has cropped up. ...(Interruptions)...

डा. मनोहर जोशी : कोर्ट का जो मैटर है, वह छोड़ो। हम चाहते हैं कि ...(व्यवधान)...

MR. CHAIRMAN: What is the difficulty in waiting another day? ...(Interruptions)... I am sorting this out. ...(Interruptions)...

DR. MANOHAR JOSHI: If you do it in a day, I am prepared to wait. ... (Interruptions)

MR. CHAIRMAN: That is what I have said again and again. ...(Interruptions)... Question No.201.

श्री सुशील कुमार शिन्दे : इतना बोल दिया है। ...(व्यवधान)...

DR. MANOHAR JOSHI: Anyway, Sir, I am not participating in debate today. ... (Interruptions)....

(At this stage some Hon. Members left the Chamber.)

ORAL ANSWERS TO QUESTIONS

Reduction in cross-subsidy on power tariff

*201. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of POWER be pleased to state:

(a) whether, under section 61 (g) of the Electricity Act, 2003, cross-subsidy in tariff shall be gradually reduced but it would be very difficult for poor consumers in Orissa to pay for power supply without cross-subsidy from the high-end consumers;

(b) whether Government has embarked upon a massive rural electrification through the Rajiv Gandhi Grameen Vidyutikaran Yojana, which would add a large number of BPL consumers without Government subsidy; and

(c) whether Government proposes to provide subsidy to BPL consumers for the first five years of rural electrification, as the State Government is not in a position to provide the subsidy?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) to (c) Section 61(g) of the Electricity Act, 2003 provides that the Appropriate Commission shall be guided by the fact that the tariff progressively reflects the cost of supply of electricity and also reduces the cross subsidy in a manner to be specified by the said Commission. However, under section 65 of the Act any State Government may provide a subsidy to any consumer or class of consumers in the tariff determined by the State Commission.

Under the RGGVY scheme free connections are provided to BPL families. The Government of India bears 90% of the cost of village electrification under this scheme, however, it would be in the purview of the State Government to provide any subsidy in the tariff for any class of consumers, if it so decides.

SHRI RAMA CHANDRA KHUNTIA: Sir, is the provision of keeping cross-subsidy plus 20 per cent, as mentioned in Tariff Policy, binding on all Electricity Regulatory Commission? At present, in Orissa, as you know, BPL families are getting it in Rs.30 instead of Rs.62, and Rs.32 is being given subsidy. How many State Governments are paying subsidy, other than agriculture subsidy, to all BPL families? In Orissa, electrification is being done by RGGVY, Government of India and in some small hamlets by MPLAD fund ...(Interruptions)...

MR. CHAIRMAN: What is the question?

SHRI RAMA CHANDRA KHUNTIA: I am putting it. If the Government of Orissa is not agreeable to pay the subsidy to all consumers of RGGVY ... (Interruptions)...

MR. CHAIRMAN: Question please. Don't read the text. ... (Interruptions)

SHRI RAMA CHANDRA KHUNTIA: Will the Central Government consider to pay the subsidy to all BPL families?

MR. CHAIRMAN: This is a statement; it is not a question.

SHRI RAMA CHANDRA KHUNTIA: Sir, this is my question. After all village electrification is

completed if the State Government is not agreeable to pay the subsidy to BPL families, will the Central Government consider to pay the subsidy to BPL families?

MR. CHAIRMAN: You could have said this in the beginning.

SHRI BHARATSINH SOLANKI: Sir, electricity is a Concurrent subject. Sir, sub-transmission, distribution and supply of electricity has to be done by the State Government. Now, it is mentioned in the Electricity Act that the State Government can give subsidy to the extent they consider appropriate as per the provision of Section 65 of the Act. A direct subsidy is a better way to support the poorer categories of consumers than the mechanism of cross-subsidising the tariff across the board. Subsidy should be targeted effectively at a transparent manner as a substitute of cross-subsidy. The State Government has the option of raising resources through the mechanism of electricity duty and giving direct subsidy to only needy consumers. This is a better way of targeting subsidy effectively.

SHRI RAMA CHANDRA KHUNTIA: Sir, Electrification in Orissa is very slow. What is the reason for it? Is the State Government not cooperating for the completion of electrification? I want to know as to what is the position of the Orissa State Government in Tenth and Eleventh Plans for strengthening the electricity power in the country.

SHRI BHARATSINH SOLANKI: Mr. Chairman, Sir, the hon. Member is concerned about the poor people getting electricity at higher rates. What he expects is that the Government of Orissa should supply electricity giving a subsidy so that the poor people do not have to pay.more as electricity tariff. As I mentioned, in Orissa, the tariff for the poor farmers, poor people, is given at Rs. 1.60 and, Rs. 1.30 for 30 units of consumption. In case of RGGVY programme, which is carried out in Orissa, the number of villages covered is 47,529. The electrification has been completed in 20,994 villages. The work is being carried out by Power Grid, NTPC and NHPC. The progress of the work is good. As far as the time given is concerned, it was sanctioned in 2008 and the time given is two years. So, the results are going to come by the end of this year.

श्री राजीव प्रताप रूडी : सर, यह अपने आप में बहुत महत्वपूर्ण प्रश्न है और इस प्रश्न को पढ़ने के बाद मैं एक सवाल पूछना चाहूंगा। अभी ग्यारहवीं योजना का मिड टर्म एप्रिजल हुआ था, जिसकी अध्यक्षता माननीय प्रधान मंत्री जी ने की थी। उसके एक दिन पहले प्लानिंग कमीशन के डिप्टी चेयरमैन ने एक स्टेटमेंट दिया था और उस स्टेटमेंट में उन्होंने कहा था कि इस देश में किसानों को दी जाने वाली पावर सब्सिडी है, उसे कम करना चाहिए क्योंकि किसान पावर सब्सिडी के कारण जल का अधिक उपयोग करते हैं, बोरवेल्स का अधिक उपयोग करते हैं जिससे जलस्तर नीचे जा रहा है। मैं सरकार से और माननीय मंत्री जी से जानना चाहता हूं कि क्या सरकार की ऐसी मंशा है, क्योंकि योजना आयोग के उपाध्यक्ष ने यह कहा है कि किसानों के लिए पावर सब्सिडी कम की जाए, क्या सरकार की सब्सिडी को कम करने की मंशा है? मैं माननीय मंत्री जी से इस बात को स्पष्ट रूप से जवाब जानना चाहूंगा, ताकि देश के लोग जान सकें कि आपकी किसानों के प्रति क्या सोच है?

SHRI BHARATSINH SOLANKI: Sir, the hon. Member is asking whether the agriculture sector would be protected or not. Sir, the tariff policy of the Government says that after five years, it will be reviewed and the gap of 20 per cent, which is a gross subsidy, should not be higher than that. And, for that ...(Interruptions)...

श्री राजीव प्रताप रूडी : सर, प्लानिंग कमीशन के डिप्टी चेयरमैन ने स्पेशली स्पष्ट रूप से कहा है कि ...

श्री सभापति : रूडी जी।

श्री राजीव प्रताप रूडी : देश में पावर सब्सिडी को किसानों के प्रति कम किया जाएगा, मैं उस सवाल का जवाब आपसे पूछ रहा हूं? आप अपने उत्तर में स्पष्ट रूप से बताइए कि प्लानिंग कमीशन के डिप्टी चेयरमैन ने अपने वक्तव्य में क्या कहा था, क्या सरकार की ऐसी कोई मान्यता है या नहीं?

SHRI BHARATSINH SOLANKI: The basic Electricity Act, 2003, says that its distribution and supply has to be done by the States. The Central Government is facilitating and supporting the supply of electricity to the people of States. Supposing, the State Government wants to give subsidy to agriculture sector, or, any consumer class, they are empowered to provide the same in their Budgets and they can provide whatever subsidy they want to give.

श्री राजीव प्रताप रूडी : सर, मैंने स्पष्ट रूप से पूछा है। ...(व्यवधान)...

MR. CHAIRMAN: You can't have a supplementary on a supplementary. Please, Rudyji.

श्री राजीव प्रताप रूडी : सर, मैंने अपने प्रश्न का जवाब स्पष्ट रूप से मांगा है। ...(व्यवधान)...

MR. CHAIRMAN: This is not a discussion on the Planning Commission.

श्री राजीव प्रताप रूडी : इस पर सरकार का कोई उत्तर प्राप्त नहीं हुआ है। इसको सदन ने सुन लिया, देश ने सुन लिया।

MR. CHAIRMAN: Please allow the Question Hour to proceed. You should give a separate question on that. Now, Shri R.C. Singh.

श्री आर.सी. सिंह : सर, देश में विद्युत की बहुत कमी है और गांव में तीन से चार घंटे ही विद्युत रहती है। सरकार का क्या कोई आकलन है अभी तक कितने गांव और कितने घर बाकी है, इन्क्लूडिंग बीपीएल और एपीएल, जिनको विद्युत देना है और उस विद्युत को प्रोड्यूस करने के लिए सरकार का क्या बजट है, क्या फंडिंग है, यह मैं जानना चाहता हूं?

SHRI BHARATSINH SOLANKI : Mr. Chairman, Sir, under the RGGVY, as on today, 82,215 villages have been electrified. Work is complete for 1.2 crore BPL households. In about 36,925 villages, work is under progress.

और 50 लाख BPL हाउस होल्ड्स का काम 2010-11 में किया जाएगा। माननीय सदस्य का यह सवाल है कि चार से छः घंटे भी बिजली नहीं मिलती है, जब RGGY सैंक्शन हुआ, तभी सभी स्टेट्स में छः से आठ घंटे बिजली देने की सहमति दिखाई थी। अब राज्य सरकार को DISCOMS को छः से आठ घंटे बिजली देनी है।

श्री ब्रजेश पाठक : सभापति महोदय, मैं माननीय सदस्य श्री खूंटिआ साहब का आभार व्यक्त करना चाहता हूं कि उन्होंने ऐसा मुद्दा, ऐसा सवाल उठाया है, जो वास्तव में गरीबों से जुड़ा हुआ है? हुजूर, मुझे माफ करिएगा, एक कहावत है कि 'केंचुए कटिए में फंसाए गए कि सुधार के दूध पिलाया गया' हम ऐसी संस्कृति में पले-बढ़े हैं। जब बड़े लोग फंसते हैं, तो संसद के द्वारा कानून बदला जाता है। जब दोहरे पद का मामला उठा था ...(व्यवधान)... सर, भूमिका बता देने दीजिए। दोहरे पद का मामला उठा, तो इसी सदन ने कानून बदला। जब गरीबों की बात आई, तो बताया जा रहा है कि ...(व्यवधान)...

श्री सभापति : आप सवाल पूछिए।

श्री ब्रजेश पाठक : सर, मैं भूमिका बता रहा हूं। जब गरीबों की बात आई कि क्या उनको सब्सिडी की बिजली दी जा सकती है, तो माननीय मंत्री जी ने कानून का सहारा लिया कि एक्ट यह कहता है। सर, आपके माध्यम से मेरा मंत्री जी से सीधा सवाल यह है कि गरीबों को सब्सिडी देने के लिए केन्द्र सरकार क्या कोई संशोधन लाएगी? श्री भरतसिंह सोलंकी : माननीय सभापति महोदय, इलैक्ट्रिसिटी सप्लाई के लिए इंफ्रास्ट्रक्चर तैयार करना is a joint responsibility of the Central and the State Governments. उसके बावजूद भी ...(व्यवधान)...

श्री सभापति : आप जवाब सुन लीजिए, यहां पर डिस्कशन मत शुरू कीजिए। ...(व्यवधान)... पाठक जी, प्लीज़।

श्री ब्रजेश पाठक : गरीबों के बारे में ...(व्यवधान)...

MR. CHAIRMAN : Pathak ji, this is not a debate. ... (Interruptions)

श्री भरतसिंह सोलंकी : जब गांवों में बिजली देने की बात आई, तो "राजीव गांधी ग्रामीण विद्युतीकरण योजना" के तहत 90 परसेंट सब्सिडी देकर इंफ्रास्ट्रक्चर प्रोवाइड किया गया। Under the task, "Electricity to All by 2012", हर गांव को, पूरे देश के गांवों को बिजली से जोड़ा जाएगा। देश के सभी BPL लोगों के लिए यह योजना कार्यान्वित की जाएगी। इसके लिए 28 हजार करोड़ रुपए की लागत आएगी और जरूरत पड़ने पर ज्यादा पैसा देकर भी यह काम किया जाएगा।

श्री सभापति : क्वेश्चन 202. ...(व्यवधान)... पाणि जी, प्लीज़। ...(व्यवधान)... देखिए ...(व्यवधान)... Hon. Members, please. ...(Interruptions)... If you keep interfering in the Question Hour like this. ...(Interruptions)... आप बैठ जाइए, पाणि जी, ...(Interruptions)... I have not given you the floor. ...(Interruptions)... आप बैठ जाइए, आप बैठ जाइए।...(व्यवधान)...

श्री रुद्रनारायण पाणि : आपकी रूलिंग को चुनौती दे रहे हैं। ...(व्यवधान)...

श्री सभापति : आप बैठ जाइए, प्लीज़ ...(व्यवधान)... । am sorry. Please resume your seats. ...(Interruptions)...

श्री रुद्रनारायण पाणि : आपको तो सुनना चाहिए। ...(व्यवधान)... The question is related to Orissa.

* 202. The questioner (Shri Ram Jethmalani) was absent.

विषाक्त गैसों का उत्सर्जन करने वाले उद्योगों का विस्तार

*202. श्री राम जेठमलानी : क्या पर्यावरण और वन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि विषाक्त गैसों के उत्सर्जन के मामले में भारत का विश्व में पांचवां स्थान है;